

Valley Corporation that this portion may be submerged, and so a different diversion road should be constructed. But then there was some dispute with the D.V.C., who should bear most of the expenditure because this has arisen as a result of the Dam that they construct. There was some dispute about that, and they agreed rather late, to bear the expenditure. Even so, the D.V.C., proceeded with the work as expeditiously as possible, but they were not able to finish the construction of the bridge in time.

DELHI-LUCKNOW EXPRESS

*1296. **Shri S. N. Das:** Will the Minister of Railways be pleased to state:

(a) whether Government are aware that passengers going to North-east U.P., North Bihar, North Bengal and Assam by Delhi-Lucknow Express and other fast trains have to wait for more than six hours to catch a corresponding fast train at Lucknow;

(b) whether any representation to introduce a corresponding fast train to link it with the Delhi-Lucknow Express has been received by Government; and

(c) if so, what action Government propose to take in the matter?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shah Nawaz Khan): (a) There are immediate connecting trains at Lucknow for 24 Down Delhi-Lucknow Express and 6 Down Punjab Mail. It is, however, true that in the case of 18 Down Delhi Express and 10 Down Doon Express, the corresponding connecting trains leave Lucknow after an interval of about 3½ hours and 5½ hours respectively.

(b) No.

(c) Does not arise.

Shri S. N. Das: May I know whether it is a fact that due to delay and the long time taken by travelling by this route, a large number of Members of Parliament coming from North Bihar, North Bengal and Assam have to travel through another route, and have to pay more, while they get less T.A. as this route is shorter than the other one.

The Minister of Railways and Transport (Shri L. B. Shastri): The hon. Member spoke to me about this only three or four days back, and it was hardly necessary for him to have put this question. He might have given me some time to consider the feasibility of the proposal.

Shri S. N. Das: The question was tabled long before.

Shri L. B. Shastri: There is no necessity of putting supplementaries.

Shri Barman: Will the Government kindly consider the advisability of consulting the Members coming from those far away parts of Bihar, West Bengal and Assam; and devise the means of shortening the inordinate delay and halt at Lucknow?

Mr. Deputy-Speaker: Is there any proposal to consult the Advisory Committee?

Shri L. B. Shastri: If we are not able to do anything then we might consult the Members.

Shri Nambiar: Is the Committee functioning, Sir?

Mr. Deputy-Speaker: The hon. Member has got his own method of putting it. It is one thing to say that there are no Advisory Committees and it is another thing to say that they are practically useless.

Shri Barman: May I bring to the notice of the hon. Minister, Sir, that yesterday I wanted to have a ticket for Jalpaiguri and I was told by the officers here at the Connaught Place that Jalpaiguri is in Pakistan. They showed me a book in which it is actually written. Will the hon. Minister kindly take early steps to remedy such sorts of scandalous mistakes?

ROCKFELLER FOUNDATION GRANTS

*1297. **Shri S. C. Samanta:** Will the Minister of Food and Agriculture be pleased to state:

(a) the names of Agricultural Institutes in India that have received Rockefeller Foundation grants up-to-date; and

(b) whether any conditions are to be fulfilled for receiving such grants?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) 1. Allahabad Agricultural Institute, Allahabad ... \$ 150,000.

2. International Society of Plant Morphologists, Delhi ... \$ 2,000.

(b) The information is being collected and will be laid on the Table of the House when available.

Shri S. C. Samanta: May I know, Sir, for what purpose this sum was granted to the Allahabad Agricultural Institute?

Dr. P. S. Deshmukh: It is understood, Sir, that these two grants were

made by the Rockefeller Foundation for equipment in the first case and Plant Morphology, in the other.

Shri S. C. Samanta: May I know, Sir, whether it is a fact that for rural development purposes this sum has been granted by Rockefeller Foundation under the U.S. Technical Assistance Programme?

Dr. P. S. Deshmukh: No, Sir. So far as I know, this has nothing to do with the U.S.A. Technical Programme and these grants were received directly and not through the Ministry of Agriculture.

Shri S. C. Samanta: May I know, Sir, whether in 1952, the second quarter, any sum was granted by the Rockefeller Foundation?

Dr. P. S. Deshmukh: It does not appear to be so, Sir. I am unable to say for certain.

Shrimati A. Kale: May I know whether collecting information regarding this is such an elaborate affair that it could not be done in 10 days?

Dr. P. S. Deshmukh: No, Sir. It is very difficult because these applications are sent by various institutions. It is not possible to collect the information, when the applications are not sent through the Ministry. It is not possible to know who have applied and who have got it. It is only whenever there is some indication that we could know the source from which to get the information.

Shri B. S. Murthy: May I know, Sir, whether these grants are allotted after due consultation with the Government concerned, or at least the Central Government?

Dr. P. S. Deshmukh: These two grants, as I have already stated, were given directly, Sir, without the Ministry of Agriculture having been consulted.

Pandit Munishwar Datt Upadhyay: May I know, Sir, whether these institutes to which the grants were given were Government institutes or private institutes?

Dr. P. S. Deshmukh: As it appears from the reply I have given, Sir, both are probably private institutions.

Shri B. S. Murthy: May I know, Sir, what are the conditions governing these grants?

Mr. Deputy-Speaker: The information is being collected.

Dr. Rama Rao: Do Government allow private institutions to accept gifts from foreign institutions directly without Government's knowledge?

Mr. Deputy-Speaker: It has been asked in general terms. I am not going to allow this.

Shri S. C. Samanta: May I know whether different agricultural institutions in States have been asked to send applications for help from abroad through the Union Government?

Dr. P. S. Deshmukh: No, Sir, so far as the Ministry of Agriculture is concerned.

RAILWAY EMPLOYEES (PAY SCALES)

*1299. **Shri Nambiar:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that a large number of complaints against fixation of new scales of pay have been received from Class II, III and IV staff of all Railways;

(b) if so, whether Government propose to place on the Table of the House a statement showing the number of such complaints received in each Railway; and

(c) whether any steps are being taken to dispose of such complaints?

The Deputy Minister of Railways and Transport (Shri Alagesan):

(a) The major portion of the implementation of the Central Pay Commission's recommendations in regard to pay scales was completed during the years 1948-49 and a large number of complaints against fixation of pay scales were received during that period. The number of complaints received thereafter is very small.

(b) It is not possible to place on the Table of the House, a statement showing the number of such complaints received as no statistics are maintained thereof.

(c) All necessary steps are being taken to dispose of such complaints.

Shri Nambiar: May I know, Sir, whether the recommendations of the Anomalies Committee have been implemented?

Shri Alagesan: I am sorry, Sir: it was called the Joint Advisory Committee and it was created to correct certain anomalies that arose in the implementation of the C.P.C. scale. They sat over it for a number of months, went through all representations made to them and decisions